

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-4324
ANSWERED ON 02/04/2026

NTPC AGREEMENTS

4324. SHRI YERRAM VENKATA SUBBA REDDY

Will the PRIME MINISTER be pleased to state:-

- (a) the details of Non-Disclosure Agreements (NDAs) and their aims and objectives;
- (b) whether NTPC has entered into NDAs with Rosatom of Russia and France's EDF to explore collaboration on deploying large, pressurized heavy water reactor (PHWR) projects in the country;
- (c) whether agreements span full lifecycle of nuclear projects i.e., from concept to commissioning;
- (d) how Government would make sure that projects are indigenized;
- (e) the details of target capacity set by NTPC and its share in 100 GW roadmap set by Government; and
- (f) whether there is any JV between NTPC and NPCL and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) A Non-Disclosure Agreement (NDA) is a mechanism to transfer information (may or may not be confidential) between related parties.
- (b) Yes. NTPC Ltd. has signed Non-Disclosure Agreement (NDA) with Rosatom, Russia and EDF, France to explore collaboration on deploying large, pressurized water reactor projects.
- (c) No. Non-Disclosure Agreement (NDA) is not related to specific project, it is only for exchange of information for a defined period.
- (d) An indigenous three-stage nuclear power programme has been envisaged to promote self-reliance and support long term energy security in a sustainable manner. India has strong domestic technological capability. The indigenously developed PHWR technology already accounts for more than 75% of the existing nuclear power capacity of 8780 MW in the country.
- (e) NTPC Ltd. intends to add 30 GW nuclear capacity out of the total 100 GW roadmap set by Government of India.
- (f) Yes. The Government on September 11, 2024 accorded approval to the Anushakti Vidhyut Nigam Limited (ASHVINI), a Joint Venture (JV) of NPCIL (51%) and NTPC

Limited (49%), to take up nuclear power generation and associated activities in accordance within the existing legal framework as a subsidiary of NPCIL. The Government has also approved implementation of Mahi Banswara 1 to 4 (4X700 MW) project by ASHVINI.
